

Rehabilitation of Workers

277 SHRI DHIRENDRA AGARWAL :
SHRI PRABHU DAYAL KATHERIA :
SHRI RAMCHANDRA VEERAPPA :

Will the Minister of LABOUR be pleased to state .

(a) the number of workers rendered jobless due to closure of industrial units during 1994-95 and 1995-96 and

(b) the steps proposed to be taken by the Union Government for rehabilitation of these workers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) . (a) According to the latest available information the number of units closed during 1994 and 1995 are 228 and 94 and workers affected during the same period are 21394 and 8164 respectively

(b) Government have established the National Renewal Fund as a social safety net for the workers affected by industrial restructuring. The fund inter-alia provides assistance for the schemes of retraining and redeployment of workers affected by restructuring and closure of industrial units. A large number of Employee Assistance Centres have been set up by various agencies all over the country with the assistance from NRF. Workers affected by closure of industries can also avail of employment generation schemes being implemented by State Governments under Centrally sponsored schemes.

Child Labour

278 DR T SUBBARAMI REDDY Will the Minister of LABOUR be pleased to state .

(a) whether the Supreme Court of India has imposed the fine on seven industries which have been employing the children.

(b) if so, the steps taken by the Government against the guilty persons.

(c) whether the supreme Court has also issued any directive to the Government to inform the Court regarding steps taken to curb the child labour in the country

(d) if so, whether the Government have informed the court about the steps taken, and

(e) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) (a) to (e) information is being collected and will be laid on the Table of the House

[Translation]

Tourist visited India

279. SHRI SOHAN BEER :
DR. KRUPASINDHU BHOI

Will the Minister of TOURISM be pleased to state :

(a) the number of tourists visited India during the last three years and the amount of foreign exchange earned therefrom;

(b) whether the Government propose to make a plan to promote tourism in the country;

(c) if so, the details thereof; and

(d) the measures proposed to be taken by the Government for the security of the tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) (a) The number of foreign tourists who visited India and the estimated foreign exchange earnings from tourism during the last three years are as given below -

Year	Foreign tourist arrivals	Estimated Foreign exchange earnings (Rs crores)
1993	17,64,830	6141.81
1994	18,86,433	7103.53
1995	21,23,683	8640.02

(b) and (c) The development of tourism is a continuous process and forms part of the plan proposal for each year. The Department has recently prepared a draft strategy paper enlisting the activities to be taken up by various agencies including the private sector for the development of tourism in the country.

(d) States/Union Territory Governments are primarily concerned with the security of residents and visitors as law and order is a State Subject. However, the Central Department of Tourism has formulated guidelines for the approval of travel agents, tour operators, tourist transport operators, guides etc. who provide various services to tourists.

[English]

Non Functioning of Cameras at IGIA

280 SHRI MOHAN RAWALE Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the cameras installed in the lounges of the Indira Gandhi International Airport at New Delhi have become out of order

(b) if so, the details thereof;

(c) whether there is any proposal to replace these cameras by a new and much advanced system; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) Yes, Sir. The cameras installed in the lounges of the Indira Gandhi International Airport at New Delhi have outlived their useful life and are likely to be replaced shortly.

(c) and (d). A new system with modern state of the art camera is being installed at an estimated cost of Rs.62 lakhs within the next 6 to 8 months.

Accord with MACAU

281 SHRI RAMASHRAY PRASAD SINGH Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government have signed any negotiation/pact/accord with "MACAU" to start a flight from Delhi to MACAU;

(b) if so, the details thereof and action taken by the Government in this regard, and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No Sir.

(b) and (c) Bilateral discussions are proposed to be held shortly with MACAU to finalise an Air Services Agreement

Inter State Travel Circuits

282 SHRI S D N R WADIYAR Will the Minister of TOURISM be pleased to state

(a) whether the Government have identified the inter State travel circuits

(b) if so the details thereof, Statewise,

(c) whether steps have been taken to provide proper infrastructural facilities in those travel circuits to give a boost to the tourism, and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) The identification and development of tourist centres and travel circuits is a continuous process and the State/UT Governments are being encouraged to develop inter State circuits so as to take full advantage of the infrastructural facilities available. Some of the circuits identified in this regard include Winter Paradise (covering Chandigarh Harayana, Punjab and Himachal Pradesh) and Utar Pradesh-Madhya Pradesh Circuit

(covering Agra-Gwalior-Jhansi-Orchha-Khajuraho and Panna) and South Circuit (covering Kerala and Tamil Nadu) Biddhist circuit in Bihar & U.P.

(c) and (d). The development of tourism infrastructure is primarily the responsibility of the State Governments. However, the Department of Tourism extends financial assistance to State/UT Governments on the projects received depending on their merits, interse priority and availability of funds. Overseas assistance is also available for some projects.

[Translation]

Total Plan Outlay for Tribals

283. PROF PREM SINGH CHANDUMAJRA
SHRI GUMAN MAL LODHA
PROF AJIT KUMAR MEHTA

Will the Minister of WELFARE be pleased to state

(a) the actual expenditure incurred on the Tribal Development Projects since the Fifth Plan as against the total outlay,

(b) whether the Government are aware of the fact that the economic and social development of the tribals is in commensurate with the objectives and the investment made so far,

(c) if not, the reasons therefor;

(d) the targets fixed for the development of tribal regions in the current financial year,

(e) whether the Government have considered the desirability of reviewing the Tribal sub-plans to identify the shortcomings, and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The expenditure on development of Scheduled Tribes from Fifth Plan to Seventh Plan under the State Plan as well as through allocations made as Special Central Assistance and Grants as per First Proviso to Art 275 (1) of the Constitution is around Rs 13,743.27 crores against the total outlay of Rs 13022.57 crores. The anticipated expenditure for the Eighth Plan is of the order of Rs 16853.13 crores

(b) and (c). The Government has decided to set up a Commission under Art. 339 (1) of the Constitution on the Administration of Scheduled Areas and the welfare of Scheduled Tribes. One of the Terms of reference of the Commission is to review of development strategies for tribal development including TSP approach and examination and recommendations of appropriate alternative